

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

VACATIONS - Summer Vacation 2019 i.e. from 06.05.2019 to 31.05.2019 - Appointment of Vacation Civil Judges for the Districts in the State of Andhra Pradesh - **NOTIFIED.**

ROC.NO.366/2019-B.SPL.,

NOTIFICATION NO.381-B.SPL.,

DATED:29.04.2019

In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2019

I PERIOD - 06.05.2019 to 18.05.2019

II PERIOD - 19.05.2019 to 31.05.2019

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.	ANANTAPUR	I	Sri K.Venkata lakshmi Harinath, VI Addl. District and Sessions Judge, Gooty, Ananthapuram District.
		II	Smt. B.Sunitha, IV Addl. District and Sessions Judge-cum-Special Judge for trial of Offences against Women, Ananthapuram.
2.	CHITTOOR	I	Sri G.Anwar Basha, X Addl. District and Sessions Judge, Tirupati, Chittoor District.
		II	Sri V.Gopala Krishna Rao, Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati, Chittoor District.

3.	EAST GODAVARI	I	Sri N.Solomon Raju, XII Addl. District and Sessions Judge, Pithapuram, East Godavari District.
		II	Kum. C.Yamini, Special Judge for trial of cases under SCs and STs (POA) Act- cum-X Addl. District and Sessions Judge, Rajamahendravaram, East Godavari District.
4.	GUNTUR	I	Smt. V.A.L.Satyavathi, III Addl. District and Sessions Judge, Guntur.
		II	Sri L.Sridhar, V Addl. District and Sessions Judge, Guntur.
5.	KADAPA	I	Sri V.Srinivasa Siva Ram, IV Addl. District and Sessions Judge, Kadapa.
		II	Smt. C.Satyavani, III Addl. District and Sessions Judge, Rajampet, Kadapa District
6.	KRISHNA	I	Smt. K.V.Mahalakshmi, XI Addl. District and Sessions Judge, Gudiwada, Krishna District
		II	Smt. G.Prathibha Devi, V Addl. District and Sessions Judge, Vijayawada, Krishna District
7.	KURNOOL	I	Sri V.Sreenivas, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.
		II	Sri R.Venkata Naga Sundar, Special Judge for trial of cases under SCs and STs (POA) Act- cum-VI Addl. District and Sessions Judge, Kurnool.

8.	NELLORE	I	Sri G.S.Ramesh Kumar, I Addl. District and Sessions Judge, Nellore.
		II	Sri M.Thirumala Rao, IV Addl. District and Sessions Judge, Nellore.
9.	PRAKASAM	I	Sri G.Durgaiyah, I Addl. District and Sessions Judge, Ongole, Prakasam District
		II	Sri G.Manohar Reddy, II Addl. District and Sessions Judge-cum-Special Judge for trial of Offences against Women, Prakasam at Ongole.
10.	SRIKAKULAM	I	Smt. P.Annapurna, Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
		II	Sri V.Srinivasa Anjaneya Murthy, I Addl. District and Sessions Judge, Srikakulam.
11.	VISA KHAPATNAM	I	Sri N.Nagaraju, XII Addl. District and Sessions Judge, Visakhapatnam.
		II	Sri A.Satyanand, IV Addl. District and Sessions Judge, Visakhapatnam.
12.	VIZIANAGARAM	I	Sri E.Bhima Rao, Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.
		II	Sri B.Srinivasa Rao, II Addl. District and Sessions Judge, Parvathipuram, Vizianagaram District.
13.	WEST GODAVARI	I	Sri R.V.V.S.Murali Krishna, IV Addl. District and Sessions Judge, Tanuku, West Godavari District.

		II	Smt. S.Sarada Devi, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru, West Godavari District.
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The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <http://hc.ap.nic.in>, and the copy downloaded from the website is valid for taking further action.

2. All the Prl. District and Sessions Judge are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR GENERAL 29/4
FAC REGISTRAR (VIGILANCE)

To

1. THE DISTRICT AND SESSIONS JUDGES:

Ananthapuram, Chittoor, Kadapa, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

2. The Secretary to Government, Law (L.A. & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.